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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :HYDERABAD BENCH
AT HYDERABAD.

OA. 1166/93

Date of order: 10-3-95.

1. QxMakx M. Akbar Saheb.
2. G. Parandhamulu
3. A. S. Varma

....

Applicants.

Vs.

1. The Chief General Manager, Telecommunications, Andhra Pradesh, Hyderabad.
2. Union of India, rep. by the Director General, Department of Telecommunications, New Delhi.

....

Respondents.

Counsel for the Applicants: Mr. K. Venkateswara Rao.

Counsel for the Respondents: Mr. N. V. Ramana, Addl. CGSC.

CORAM:

Hon'ble Mr. Justice V. Neeladri Rao, Vice-Chairman

Hon'ble Shri R. Rangarajan, Member Administrative.

Hon'ble Tribunal made the following order:-

This O.A. was disposed of alongwith O.A. No. 1132/93 by a common order dated 30.11.94.

By letter dt. 20.2.95. filed by the Applicant's counsel in O.A. No. 1166/93 it is submitted that in narrating the facts in O.A. No. 1132/93 in para 4 of the judgement, some typographical error has crept in. Even in O.A. No. 1166/93 it was stated that the first 2 Applicants are claiming stepping up on the basis of the pay of Shri G. Ranganathan (Staff No. 81222) while the 3rd Applicant is claiming stepping up on the basis of pay of Shri P. K. Kar (Staff No. 80814). But para 4 of the judgement reads that even the 3rd Applicant is claiming stepping up on the basis of the pay of Shri G. Ranganathan (Staff No. 81222). Hence para 4 of the judgment dt. 30.11.94 has to be modified as under:-

Delete para 4 of the judgement dt. 30.11.94 and add instead.

" The Applicants numbering 3 in O.A. No. 1166/93 are working as Accounts Officers under the control of R-1 Dept of Telecommunications, A.P. Hyderabad. This O.A. was filed praying for stepping up of their pay in the cadre of Accounts Officer ~~so as to equal of Accounts Officer~~ so as to equal to the pay of Shri G. Ranganathan (Staff No. 81222) in the case of the first 2 Applicants and equal

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first 2 Applicants and equal to the pay of Shri P.K.Kar
(Staff.No.80814) in the case of the 3rd Applicant
who were juniors to them in the immediate lower cadre of
junior Accounts Officers.

Pratibha 3/15
Dy. Registrar (Judl)

Copy to:-

1. The Chief General Manager,
Telecommunications, Andhra Pradesh, Hyderabad.
2. Director General, Department of
Telecommunications, Union of India, Sanchar Bhavan,
New Delhi.
3. One copy to Mr. K. Venkateswara Rao, Advocate, CAT, Hyd.
4. One copy to Mr. N. V. Ramana, SC for Central Govt, CAT, Hyd.
5. One spare.

kku.

Pratibha
14/3/85